

the covered area is 25,801 Sq. M., out of which 5570 sq. M. is for commercial use and the balance for hotel purpose.

(c) The road requirement according to the redevelopment plan proposed by the New Redevelopment Advisory Committee has been taken into account before allotting this hotel site to the NDMC.

(d) The NDMC have reported that the hotel is likely to be completed by the 30th June, 1985.

Price of wheat in Bihar

673. SHRI CHATURANAN MISHRA: Will the Minister of AGRICULTURE be pleased to state:

(a) what were the prices of wheat in Bihar in the months of May and June 1984 and to what extent it fell short of the price fixed by the Central Government; and

(b) what steps Government have taken to stop distress sale of wheat by the peasants?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) The wholesale prices of wheat of fair average quality in Bihar in the months of May and June, 1984 were generally above the procurement price of Rs. 152 per quintal fixed by the Government for the 1984-85 marketing season.

(b) The Government had made elaborate arrangements for the purchase of wheat at the procurement price.

Running of canteens in the subordinate offices of Ministry of Industry

†673-A. SHRI NIRMAL CHATTERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) what are the names and addresses of all the subordinate offices under his Ministry;

†Previously Unstarred Question No. 432 transferred from the 26th July, 1984.

(b) whether all the above offices are running canteens, if so, whether the canteens are run on cooperative or departmental basis or on contract system;

(c) what are the details of the facilities provided to canteen employees along with their pay scales;

(d) the number of persons recruited in all those canteens after the Supreme Court passed the interim orders on the 26th September, 1983; and

(e) the number of canteen employees retrenched after the 26th September, 1983 along with their names, canteen-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO):

(a) The names and addresses of the subordinate offices under the administrative control of the Ministry of Industry are given below:—

(i) Department of Explosives, Old High Court Building, Civil Lines, Nagpur-440001.

(ii) Patent Office, 214, Jagdish Chandra Bose Road, Calcutta-700017.

(iii) Integrated Training Centre (Inds.), Nilokheri (Haryana) PIN-132117.

(b) Of the three subordinate offices, the Integrated Training Centre, Nilokheri runs a Departmental Tiffin Room (Type-B).

(c) The Integrated Training Centre has two Tiffin-room employees who are in the scale of pay of Rs. 196-232. These employees are paid medical allowance of Rs. 20 per month, washing allowance of Rs. 5 per month and Additional Dearness Allowance and Dearness Allowance as admissible to Central Government employees. They are also provided uniforms as per the prescribed scales.

(d) There is no such case.

(e) There is no such case.